

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.127/BB/ 2017	-	Admission	252(1)	Delphinus Automotive Technologies Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	P. DAKSHAYANI 9900814126	<sup>PCS</sup> A representative of applicant	<i>Dakshayani</i>

The matter is listed today for admission. Registry has raised some objections.  
Petitioner is directed to attend to those objections.

List it on 13.10.2017.

  
MEMBER (J)